

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1396(KB)2019  
IA(I.B.C)/1525(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> JULY 2024**

IN THE MATTER OF	VINOD DISTRIBUTORS PRIVATE LIMITED VS DULICHAND AUTO SALES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Aritra Basu, Adv. ] For the Suspended Board of Directors  
Mr. Dipanjan Dey, Adv. ]  
Mr. Aniket Ojha, Adv. ]  
  
Mr. Jai Narayan Gupta, CS ] For the Liquidator  
Mr. Vishal Gupta, Adv. ]  
Mr. Debanjan Das, Adv. ]  
Ms. Tamalika Das, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the Liquidator present. Ld. Counsel appearing on behalf of the Suspended Board of Directors present.
2. Hard copy is not available.
3. List this matter for further consideration on **27.08.2024** had already posted.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

**Ar.**